

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 05 of 2020

IN THE MATTER OF:

Tamilnad Mercantile Bank Ltd.

...Appellant

Versus

Mrs. Maddhumathi Kannan Adityan

...Respondent

Present: -

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Surekha Ramanand Mr. T. Poornam, Advocates.

For Respondent: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Mohit D. Ram and Ms. Monisha Handa, Advocates.

ORDER

16.03.2020 Pleadings are complete.

List the Appeal 'For Admission (After Notice)' on **30th April, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)